	/F	iling under clause (c	a) of sub-regulation	(Please click)			for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0		0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0		0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	1483380224	3	1483380224	42.00	0		0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	40	1805720144	33	1715212292	48.57	0	7628071	82879781	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0		0	NA
6	Operational creditors (Employees)	168	33182134	161	21190999	0.60	0	11991135	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	1286209385	1	9834	0.00	0		1286199551	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	181	387075602	68	311659004	8.83	0		75416598	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0		0	NA
Total		396	4995567489	266	3531452353	100.00	0	19619206	144495930	